

R.O.C.No.1596/2017/RG-B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 86 / 2017

Thiru A.Murugan, III Additional District Judge, Vellore @ Tirupathur, is transferred and posted as XII Additional Judge (CBI Cases), City Civil Court, Chennai vice Thiru. K.Venkatasamy, retiring on 31.05.2017 A.N.

HIGH COURT, MADRAS.
DATED: 31.05.2017.

REGISTRAR GENERAL.

R.O.C.No.1596/2017/RG-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru A.Murugan, III Additional District Judge, Vellore @ Tirupathur – Transferred and posted as XII Additional Judge (CBI Cases), City Civil Court, Chennai – Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 86 / 2017, dated : 31.05.2017.

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Thiru A.Murugan, III Additional District Judge, Vellore @ Tirupathur, who has been transferred and posted as XII Additional Judge (CBI Cases), City Civil Court, Chennai, in the High Court's Notification cited above, is required to hand over charge of his post to the II Additional District Judge, Vellore @ Ranipet, on 31.05.2017 A.N., and take charge of the post of XII Additional Judge (CBI Cases), City Civil Court, Chennai, immediately, without availing full joining time.

The II Additional District Judge, Vellore @ Ranipet is required to hold full additional charge of the post of III Additional District Judge, Vellore @ Tirupathur, until further orders.

**HIGH COURT, MADRAS.
DATED: 31.05.2017.**

REGISTRAR GENERAL.